

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :14-02-2022

Date : 14.02.2022										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	4774/2022	14.02.2022	WP (C) - 145/2022	P.K.LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-02-10			(Seat No -)
2	4775/2022	14.02.2022	WP (C) - 2469/2021	K.MANDAL	C.O.	COURT NO. 3	Order Dtd. 2022-02-09			(Seat No -)
3	4776/2022	14.02.2022	WP (C) - 37700/2021	S.DAS	C.O.	COURT NO. 3	Order Dtd. 2022-02-10			(Seat No -)
4	4777/2022	14.02.2022	WP (C) - 37700/2021	P.R. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2022-02-10			(Seat No -)
5	4778/2022	14.02.2022	WP (C) - 2787/2022	P.R.SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-02-10		WRIT BRANCH (DIVISION BENCH)	(Seat No - 103)
6	4779/2022	14.02.2022	WP (C) - 3710/2022	K. C. MAJHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-10			(Seat No - 103)

7	4780 /202 2	14.02. 2022	WP (C) - 4098/ 2022	K. C. MAJHI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-10			(S ea t No - 10 3)
8	4781 /202 2	14.02. 2022	WP (C) - 2787/ 2022	P.K.SWA IN	C.O .	COUR T NO. 3	Order Dtd. 2022-02-10		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 3)
9	4782 /202 2	14.02. 2022	WP (C) - 4096/ 2022	K. C. MAJHI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-10			(S ea t No - 10 3)
10	4783 /202 2	14.02. 2022	WP (C) - 4095/ 2022	K. C. MAJHI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-10			(S ea t No - 10 3)
11	4784 /202 2	14.02. 2022	WP (C) - 2692/ 2022	C.R.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-10			(S ea t No - 10 3)
12	4785 /202 2	14.02. 2022	WP (C) - 39124 /2021	P.L. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-07			(S ea t No - 10 3)
13	4786 /202 2	14.02. 2022	WP (C) - 3719/ 2022	K. C. MAJHI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-10			(S ea t No - 10 3)
14	4787 /202 2	14.02. 2022	WP (C) - 3717/ 2022	K. C. MAJHI	C.O .	COUR T NO.	Order Dtd. 2022-02-10			(S ea t

			2022			1				No-103)
15	4788/2022	14.02.2022	WP (C) - 3937/2022	S.BARIK	C.O.	COURT NO. 3	Order Dtd. 2022-02-10		WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
16	4789/2022	14.02.2022	WP (C) - 3714/2022	K. C. MAJHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-10			(Seat No-116)
17	4790/2022	14.02.2022	ABLAP L- 1043/2020	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(Seat No-116)
18	4791/2022	14.02.2022	BLAPL - 9162/2021	A. KALASH	C.O.	COURT NO. 12	Order Dtd. 2022-02-10			(Seat No-116)
19	4792/2022	14.02.2022	CONTC - 237/2020	SUVENDU BARIK	C.O.	COURT NO. 19	Order Dtd. 2022-02-10		CONT EMPT	(Seat No-1)
20	4793/2022	14.02.2022	WP (C) - 2783/2022	J.K.MIS HRA (2)	C.O.	COURT NO. 19	Order Dtd. 2022-02-10			(Seat No-1)
21	4794/2022	14.02.2022	WP (C) - 41876/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(Seat No-1)
22	4795/2022	14.02.2022	WP (C) -	H.K.DAS	C.O.	COURT	Order Dtd. 2022-02-10			(Seat

	2		2099/ 2021			NO. 2 OLD				t No - 1)
2 3	4796 /202 2	14.02. 2022	BLAPL - 613/2 022	RAHUL SETHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-02			(S ea t No - 1)
2 4	4797 /202 2	14.02. 2022	WP (C) - 3731/ 2022	J.K.MIS HRA (2)	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 1)
2 5	4798 /202 2	14.02. 2022	BLAPL - 7004/ 2021	BALARAM SINGH	C.O .	COUR T NO. 25	Order Dtd. 2022-02-10			(S ea t No - 1)
2 6	4799 /202 2	14.02. 2022	WP (C) - 3237/ 2022	S.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 1)
2 7	4800 /202 2	14.02. 2022	WP (C) - 3240/ 2022	SUMANTA DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 1)
2 8	4801 /202 2	14.02. 2022	WP (C) - 3077/ 2022	K.S.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 1)
2 9	4802 /202 2	14.02. 2022	BLAPL - 6982/ 2021	JAGANNA TH KAMILA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-10			(S ea t No - 1)
3 0	4803 /202 2	14.02. 2022	WP (C) - 4194/ 2022	SUSHANT A KUMAR MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 1)
3	4804	14.02.	BLAPL	PABITRA	C.O	COUR	Order Dtd. 2022-02-10			(S

1	/2022	2022	- 6133/2021	KUMAR MOHANTY	.	T NO. 25				ea t No - 1)
32	4805/2022	14.02.2022	WPC (O A) - 843/2011	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 1)
33	4806/2022	14.02.2022	WP (C) - 3513/2022	P.N.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 1)
34	4807/2022	14.02.2022	WPC (O AC) - 3827/2014	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 1)
35	4808/2022	14.02.2022	WP (C) - 3845/2022	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 1)
36	4809/2022	14.02.2022	WP (C) - 18445/2020	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-10		WRIT BRAN CH-3	(S ea t No - 33 )
37	4810/2022	14.02.2022	WP (C) - 3844/2022	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 33 )
38	4811/2022	14.02.2022	WP (C) - 38158/2021	H. K. PANDA	C.O.	COURT NO. 9	Order Dtd. 2022-02-10			(S ea t No - 33 )
39	4812/2022	14.02.2022	WP (C) - 3268/	M.R. SAHOO	C.O.	COURT NO.	Order Dtd. 2022-02-10			(S ea t

			2022			9				No - 33 )
4 0	4813 /202 2	14.02. 2022	WP (C) - 1277/ 2022	J.K.MIS HRA 2	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 33 )
4 1	4814 /202 2	14.02. 2022	WP (C) - 2779/ 2022	J.K.MIS HRA (2)	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 33 )
4 2	4815 /202 2	14.02. 2022	WP (C) - 3267/ 2022	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 33 )
4 3	4816 /202 2	14.02. 2022	WP (C) - 3266/ 2022	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 33 )
4 4	4817 /202 2	14.02. 2022	WP (C) - 3265/ 2022	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 33 )
4 5	4818 /202 2	14.02. 2022	WP (C) - 3264/ 2022	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 33 )
4 6	4819 /202 2	14.02. 2022	WP (C) - 3263/ 2022	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 33 )

47	4820/2022	14.02.2022	WP (C) - 3262/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(Seat No - 33)
48	4821/2022	14.02.2022	WP (C) - 3261/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(Seat No - 33)
49	4822/2022	14.02.2022	WP (C) - 709/2022	D.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(Seat No - 33)
50	4823/2022	14.02.2022	WP (C) - 2921/2022	J.K.MIS HRA 2	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(Seat No - 33)
51	4824/2022	14.02.2022	WP (C) - 2322/2022	J.K.MIS HRA 2	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(Seat No - 33)
52	4825/2022	14.02.2022	WP (C) - 3441/2022	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(Seat No - 33)
53	4826/2022	14.02.2022	WP (C) - 3696/2022	L.D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-11			(Seat No - 33)
54	4827/2022	14.02.2022	WP (C) - 4316/2022	M.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2022-02-11		WRIT BRANCH-3	(Seat No

						OLD				- 14 )
5 5	4828 /202 2	14.02. 2022	WP (C) - 4039/ 2022	SUDARSA N BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-11			(S ea t No - 14 )
5 6	4829 /202 2	14.02. 2022	WP (C) - 3698/ 2022	S.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-10			(S ea t No - 14 )
5 7	4830 /202 2	14.02. 2022	WP (C) - 1315/ 2022	S.K.BEH ERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-10		WRIT BRAN CH-7	(S ea t No - 5)
5 8	4831 /202 2	14.02. 2022	BLAPL - 6913/ 2021	S.SAMAL	C.O .	COUR T NO. 25	Order Dtd. 2022-02-11			(S ea t No - 5)
5 9	4832 /202 2	14.02. 2022	WP (C) - 2261/ 2022	P.K.MIS HRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 5)
6 0	4833 /202 2	14.02. 2022	WP (C) - 2923/ 2022	L.BHOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11		WRIT BRAN CH-5	(S ea t No - 23 )
6 1	4834 /202 2	14.02. 2022	WP (C) - 24399 /2014	S.K.RAT H	C.O .	COUR T NO. 9	Order Dtd. 2022-02-11			(S ea t No - 23 )
6 2	4835 /202 2	14.02. 2022	WP (C) - 24399 /2014	R.K.MOH ABHOI	C.O .	COUR T NO. 9	Order Dtd. 2022-02-11			(S ea t No



										- 23 )
6 3	4836 /202 2	14.02. 2022	WP (C) - 24399 /2014	R.K.MOH ABHOI	C.O .	COUR T NO. 9	Order Dtd. 2022-02-11			(S ea t No - 23 )
6 4	4837 /202 2	14.02. 2022	WP (C) - 15146 /2020	M.R.SAH OO	C.O .	COUR T NO. 8	Order Dtd. 2022-02-11			(S ea t No - 23 )
6 5	4838 /202 2	14.02. 2022	CONTC - 1092/ 2022	M/S.HEM ANTA KU.ROUT , B.S.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 23 )
6 6	4839 /202 2	14.02. 2022	CONTC - 1089/ 2022	MR.KRUS HNA CHANDRA RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 23 )
6 7	4840 /202 2	14.02. 2022	CONTC - 1088/ 2022	MR.KRUS HNA CHANDRA RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 23 )
6 8	4841 /202 2	14.02. 2022	CONTC - 1087/ 2022	MR.KRUS HNA CHANDRA RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 23 )
6 9	4842 /202 2	14.02. 2022	CONTC - 1086/ 2022	MR.KRUS HNA CHANDRA RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 23 )
7	4843	14.02.	CONTC	MR.KRUS	C.O	COUR	Order Dtd. 2022-02-11			(S

0	/2022	2022	- 1085/ 2022	HNA CHANDRA RATH	.	T NO. 3 OLD				ea t No - 23 )
7 1	4844 /2022	14.02. 2022	CONTC - 1084/ 2022	B.K. PATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 23 )
7 2	4845 /2022	14.02. 2022	CONTC - 1083/ 2022	MR.KRUS HNA CHANDRA RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 23 )
7 3	4846 /2022	14.02. 2022	WP (C) - 4222/ 2022	M.K. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 23 )
7 4	4847 /2022	14.02. 2022	CONTC - 1082/ 2022	MR.KRUS HNA CHANDRA RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 23 )
7 5	4848 /2022	14.02. 2022	WP (C) - 2950/ 2022	BIJAYA KUMAR BEHERA 1	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 23 )
7 6	4849 /2022	14.02. 2022	WP (C) - 40720 /2021	BIDYADH AR MANSING H	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 23 )
7 7	4850 /2022	14.02. 2022	WP (C) - 1392/ 2022	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 23 )

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78	4851/2022	14.02.2022	WP (C) - 39974/2021	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-22			(Seat No - 23)
79	4852/2022	14.02.2022	WP (C) - 3048/2022	A. KALASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-01			(Seat No - 23)
80	4853/2022	14.02.2022	WP (C) - 3933/2022	G. JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No - 23)
81	4854/2022	14.02.2022	WP (C) - 942/2022	RADHARAMAN DAS NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No - 23)
82	4855/2022	14.02.2022	WP (C) - 3934/2022	G. JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11		WRIT BRANCH-4	(Seat No - 37)
83	4856/2022	14.02.2022	WP (C) - 3601/2022	S. S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No - 37)
84	4857/2022	14.02.2022	WP (C) - 17857/2016	N C SINHA	GENERAL		Petition Misc. case, Entire Order,		WRIT BRANCH-1	(Seat No - 30)
85	4858/2022	14.02.2022	WP (C) -	K. P. BEHERA	C.O.	COURT	Order Dtd. 2022-02-11			(Seat

	2		818/2022			NO. 3 OLD				t No - 30)
86	4859/2022	14.02.2022	WP (C) - 3631/2022	D. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No - 30)
87	4860/2022	14.02.2022	WP (C) - 3051/2022	P.K.JEN A	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No - 30)
88	4861/2022	14.02.2022	WP (C) - 2207/2015	J S NAYAK	GENERAL		Order Dtd. 2015-07-13		WRIT BRANCH-10	(Seat No - 60)
89	4862/2022	14.02.2022	WP (C) - 3581/2022	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11		WRIT BRANCH-6	(Seat No - 35)
90	4863/2022	14.02.2022	WP (C) - 12482/2021	P.K.JEN A	C.O.	COURT NO. 22	Order Dtd. 2022-02-11			(Seat No - 35)
91	4864/2022	14.02.2022	WP (C) - 3470/2022	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11		WRIT BRANCH-4	(Seat No - 17)
92	4865/2022	14.02.2022	WP (C) - 32806/2021	P K PATNAIK	GENERAL		Order Dtd. 2022-02-07			(Seat No - 17)

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93	4866/2022	14.02.2022	WP (C) - 4129/2022	B.P. TUNGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No - 17)
94	4867/2022	14.02.2022	WP (C) - 4193/2022	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No - 17)
95	4868/2022	14.02.2022	WP (C) - 4130/2022	B. P. TANGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No - 17)
96	4869/2022	14.02.2022	WP (C) - 756/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No - 17)
97	4870/2022	14.02.2022	WP (C) - 18755/2019	P K SWAIN	GENERAL		Order Dtd. 2019-11-05			(Seat No - 17)
98	4871/2022	14.02.2022	ITA-30/2010	TAPAN KUMAR NAYAK	C.O.	COURT NO. 21	Order Dtd. 2022-02-08			(Seat No - 17)
99	4872/2022	14.02.2022	WP (C) - 40722/2021	BIDYADHAR MANSINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06			(Seat No - 17)
100	4873/2022	14.02.2022	WP (C) - 4131/	B.P. TUNGA	C.O.	COURT NO.	Order Dtd. 2022-02-11			(Seat

			2022			3 OLD				No - 17 )
1 0 1	4874 /202 2	14.02. 2022	WP (C) - 40722 /2021	BIDYADH AR MANSING H	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 17 )
1 0 2	4875 /202 2	14.02. 2022	CONTC - 1093/ 2022	M/S.HEM ANTA KU.ROUT , B.S.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 17 )
1 0 3	4876 /202 2	14.02. 2022	ABLAP L- 214/2 022	G JAYASIN GH	GEN ERA L		Order Dtd. 2022-01-31			(S ea t No - 17 )
1 0 4	4877 /202 2	14.02. 2022	BLAPL - 149/2 022	G JAYASIN GH	GEN ERA L		Order Dtd. 2022-02-01			(S ea t No - 17 )
1 0 5	4878 /202 2	14.02. 2022	BLAPL - 11194 /2021	P L MISHRA	GEN ERA L		Order Dtd. 2022-02-07			(S ea t No - 17 )
1 0 6	4879 /202 2	14.02. 2022	WP (C) - 3854/ 2022	S.K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11		WRIT BRAN CH-3	(S ea t No - 33 )
1 0 7	4880 /202 2	14.02. 2022	WP (C) - 3932/ 2022	P. K. DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 33 )

108	4881/2022	14.02.2022	OJC-62/1994	J S NAYAK	GENERAL		Entire Order		WRIT BRANCH-7	(Seat No - 10)
109	4882/2022	14.02.2022	CONTC - 417/2022	L MOHANTY	GENERAL		Order Dtd. 2022-02-09			(Seat No - 10)
110	4883/2022	14.02.2022	WP (C) - 25242/2013	P K MOHANTY	GENERAL		Order Dtd. 2014-01-29		WRIT BRANCH-8	(Seat No - 40)
111	4884/2022	14.02.2022	WP (C) - 5537/2021	S P SETHY	GENERAL		Entire Order	STAMREPORT		(Seat No - 40)
112	4885/2022	14.02.2022	WP (C) - 11802/2020	B SAMAL	GENERAL		Entire Order			(Seat No - 40)
113	4886/2022	14.02.2022	WP (C) - 34741/2021	S B UGATA	GENERAL		Order Dtd. 2022-02-08			(Seat No - 40)
114	4887/2022	14.02.2022	BLAPL - 9154/2021	S.K.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-02-11			(Seat No - 40)
115	4888/2022	14.02.2022	BLAPL - 9893/2021	L.D.MOHANTYT	C.O.	COURT NO. 25	Order Dtd. 2022-02-11			(Seat No - 40)

										- 40 )
1 1 6	4889 /202 2	14.02. 2022	BLAPL - 9663/ 2021	NANTU DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-02-11			(S ea t No - 40 )
1 1 7	4890 /202 2	14.02. 2022	BLAPL - 10338 /2021	PARTHA SARATHI DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-02-11			(S ea t No - 40 )
1 1 8	4891 /202 2	14.02. 2022	OJC- 7386/ 1999	L SINGH	GEN ERA L		Order Dtd. 2005-06- 29Petition,Annexure,		WRIT BRAN CH-1	(S ea t No - 31 )
1 1 9	4892 /202 2	14.02. 2022	BLAPL - 10509 /2021	G.R.PAT RA	C.O .	COUR T NO. 11	Order Dtd. 2022-02-10			(S ea t No - 31 )
1 2 0	4893 /202 2	14.02. 2022	BLAPL - 9460/ 2021	RAHUL SETHI	C.O .	COUR T NO. 11	Order Dtd. 2022-02-11			(S ea t No - 31 )
1 2 1	4894 /202 2	14.02. 2022	BLAPL - 9531/ 2021	D.MITRA	C.O .	COUR T NO. 12	Order Dtd. 2022-02-11			(S ea t No - 31 )
1 2 2	4895 /202 2	14.02. 2022	BLAPL - 9037/ 2021	S.K.BHA NJADEO	C.O .	COUR T NO. 11	Order Dtd. 2022-02-11			(S ea t No - 31 )
1	4896	14.02.	BLAPL	SANJIB	C.O	COUR	Order Dtd. 2022-02-11			(S



23	/2022	2022	- 9697/2021	KUMAR BHANJAD EO	.	T NO. 12				eat No - 31)
124	4897/2022	14.02.2022	BLAPL - 8893/2021	S.K.BISWAL	C.O.	COURT NO. 12	Order Dtd. 2022-02-11			(Seat No - 31)
125	4898/2022	14.02.2022	BLAPL - 1087/2022	M.R.DAS H	C.O.	COURT NO. 11	Order Dtd. 2022-02-11			(Seat No - 31)
126	4899/2022	14.02.2022	BLAPL - 1066/2022	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-02-11			(Seat No - 31)
127	4900/2022	14.02.2022	ABLAP L- 17255/2019	JAYAKRI SHNA MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-11			(Seat No - 31)
128	4901/2022	14.02.2022	ABLAP L- 17254/2019	JAYAKRI SHNA MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-11			(Seat No - 31)
129	4902/2022	14.02.2022	ABLAP L- 7911/2019	ASHOK KU. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-11			(Seat No - 31)
130	4903/2022	14.02.2022	ABLAP L- 11089/2017	B.R.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-11		CRIMINAL MISC -2	(Seat No -

										10)
131	4904/2022	14.02.2022	ABLAP L-1183/2020	G.ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 10)
132	4905/2022	14.02.2022	ABLAP L-1182/2020	G.ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-11		CRIMINAL MISC -1	(Seat No - 6)
133	4906/2022	14.02.2022	ABLAP L-1260/2020	H.K.DAS	C.O.	COURT NO. 8	Order Dtd. 2022-02-11			(Seat No - 6)
134	4907/2022	14.02.2022	TRP (C)-41/2020	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No - 6)
135	4908/2022	14.02.2022	ABLAP L-564/2020	S.BARDHAN	C.O.	COURT NO. 1	Order Dtd. 2022-02-11		CRIMINAL MISC -3	(Seat No - 3)
136	4909/2022	14.02.2022	ABLAP L-8084/2019	B.K.DALAI	C.O.	COURT NO. 25	Order Dtd. 2022-02-11			(Seat No - 3)
137	4910/2022	14.02.2022	ABLAP L-1354/2020	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 3)
138	4911/2022	14.02.2022	ABLAP L-1338/2020	J.D.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 3)
139	4912/2022	14.02.2022	ABLAP L-	S.K.MOHANTY	C.O.	COURT	Order Dtd. 2022-02-11			(Seat

9	2		1208/ 2020			NO. 1				t No - 3)
1 4 0	4913 /202 2	14.02. 2022	ABLAP L- 1259/ 2020	H.K.DAS	C.O .	COUR T NO. 8	Order Dtd. 2022-02-11			(S ea t No - 3)
1 4 1	4914 /202 2	14.02. 2022	ABLAP L- 1199/ 2020	SARAT DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 3)
1 4 2	4915 /202 2	14.02. 2022	ABLAP L- 1198/ 2020	S.DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 3)
1 4 3	4916 /202 2	14.02. 2022	ABLAP L- 1190/ 2020	K.SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 3)
1 4 4	4917 /202 2	14.02. 2022	ABLAP L- 1323/ 2020	A.K.BEH ERA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 3)
1 4 5	4918 /202 2	14.02. 2022	ABLAP L- 1355/ 2020	B.R.MOH ANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 3)
1 4 6	4919 /202 2	14.02. 2022	ABLAP L- 1350/ 2020	B.R.MOH ANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 3)
1 4 7	4920 /202 2	14.02. 2022	ABLAP L- 1346/ 2020	A.MOHAN TY	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 3)
1	4921	14.02.	ABLAP	B.S.SWA	C.O	COUR	Order Dtd. 2022-02-11			(S

48	/2022	2022	L-1342/2020	IN	.	T NO. 1				eat No - 3)
149	4922/2022	14.02.2022	ABLAP L-1327/2020	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 3)
150	4923/2022	14.02.2022	ABLAP L-1326/2020	B.G.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 3)
151	4924/2022	14.02.2022	ABLAP L-1325/2020	B.G. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 3)
152	4925/2022	14.02.2022	ABLAP L-1322/2020	GIRIDHARI SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 3)
153	4926/2022	14.02.2022	ABLAP L-1321/2020	GIRIDHARI SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 3)
154	4927/2022	14.02.2022	ABLAP L-1318/2020	R.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 3)
155	4928/2022	14.02.2022	ABLAP L-1315/2020	R.K.DEHURI	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 3)
156	4929/2022	14.02.2022	ABLAP L-1311/2020	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 3)

157	4930/2022	14.02.2022	ABLAP L-1307/2020	P.K.PAN I	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 3)
158	4931/2022	14.02.2022	ABLAP L-1304/2020	JAGANNATH KAMILA	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 3)
159	4932/2022	14.02.2022	RSA-232/2004	T NATH	GENERAL		Order Dtd. 2007-03-23		SECOND APPEAL	(Seat No - 4)
160	4933/2022	14.02.2022	ABLAP L-1230/2020	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 4)
161	4934/2022	14.02.2022	ABLAP L-1297/2020	ASUTOSH TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 4)
162	4935/2022	14.02.2022	ABLAP L-1222/2020	BHARAT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 4)
163	4936/2022	14.02.2022	ABLAP L-1214/2020	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 4)
164	4937/2022	14.02.2022	ABLAP L-1211/2020	HAREKRUSHNA DASH	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 4)
165	4938/2022	14.02.2022	ABLAP L-1209/2020	A.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 4)

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1 6 6	4939 /202 2	14.02. 2022	ABLAP L- 1274/ 2020	A.C.R. DAS	C.O .	COUR T NO. 8	Order Dtd. 2022-02-11			(S ea t No - 4)
1 6 7	4940 /202 2	14.02. 2022	ABLAP L- 1207/ 2020	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 4)
1 6 8	4941 /202 2	14.02. 2022	ABLAP L- 1201/ 2020	S. CHOUDHU RY	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 4)
1 6 9	4942 /202 2	14.02. 2022	ABLAP L- 1273/ 2020	A.C.R. DAS	C.O .	COUR T NO. 8	Order Dtd. 2022-02-11			(S ea t No - 4)
1 7 0	4943 /202 2	14.02. 2022	ABLAP L- 1197/ 2020	SUVENDU BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 4)
1 7 1	4944 /202 2	14.02. 2022	ABLAP L- 1272/ 2020	A.C.R. DAS	C.O .	COUR T NO. 8	Order Dtd. 2022-02-11			(S ea t No - 4)
1 7 2	4945 /202 2	14.02. 2022	ABLAP L- 1271/ 2020	A.C.R. DAS	C.O .	COUR T NO. 8	Order Dtd. 2022-02-11			(S ea t No - 4)
1 7 3	4946 /202 2	14.02. 2022	ABLAP L- 1189/ 2020	RAHUL SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 4)
1 7 4	4947 /202 2	14.02. 2022	ABLAP L- 1270/ 2020	A.C.R. DAS	C.O .	COUR T NO. 8	Order Dtd. 2022-02-11			(S ea t No

										- 4)
1 7 5	4948 /202 2	14.02. 2022	ABLAP L- 1175/ 2020	PRADIPT A SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 4)
1 7 6	4949 /202 2	14.02. 2022	ABLAP L- 1269/ 2020	A.C.R. DAS	C.O .	COUR T NO. 8	Order Dtd. 2022-02-11			(S ea t No - 4)
1 7 7	4950 /202 2	14.02. 2022	ABLAP L- 1172/ 2020	B. K. PANDA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 4)
1 7 8	4951 /202 2	14.02. 2022	ABLAP L- 1241/ 2020	JAYADEB A BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 4)
1 7 9	4952 /202 2	14.02. 2022	ABLAP L- 1171/ 2020	ASHOK KU. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 4)
1 8 0	4953 /202 2	14.02. 2022	ABLAP L- 13858 /2021	MANOJ KUMAR MALLICK	C.O .	COUR T NO. 25	Order Dtd. 2022-01-06			(S ea t No - 4)
1 8 1	4954 /202 2	14.02. 2022	BLAPL - 9181/ 2004	A KHAN	GEN ERA L		Order Dtd. 2005-04-19			(S ea t No - 4)
1 8 2	4955 /202 2	14.02. 2022	WP (C) - 41875 /2021	J.C. BARAL	C.O .	COUR T NO. 24	Order Dtd. 2022-02-10			(S ea t No - 4)
1 8 3	4956 /202 2	14.02. 2022	WP (C) - 858/2	A.K.SWA IN	C.O .	COUR T NO.	Order Dtd. 2022-02-11			(S ea t

			022			24			No-4)
184	4957/2022	14.02.2022	WP (C) - 34355/2021	M.JATI	C.O.	COURT NO. 24	Order Dtd. 2022-02-10		(Seat No-4)
185	4958/2022	14.02.2022	WP (C) - 13568/2013	D.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-02-09		(Seat No-4)
186	4959/2022	14.02.2022	WP (C) - 41911/2021	T.BAG	C.O.	COURT NO. 24	Order Dtd. 2022-02-11	WRIT BRANCH-2	(Seat No-7)
187	4960/2022	14.02.2022	WP (C) - 41936/2021	T.BAG	C.O.	COURT NO. 24	Order Dtd. 2022-02-11	WRIT BRANCH-2	(Seat No-7)
188	4961/2022	14.02.2022	MACA-678/2017	S. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-02-10		(Seat No-7)
189	4962/2022	14.02.2022	WP (C) - 41895/2021	T.BAG	C.O.	COURT NO. 24	Order Dtd. 2022-02-11	WRIT BRANCH-1	(Seat No-1)
190	4963/2022	14.02.2022	MACA-852/2007	MOTILAL MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-02-10		(Seat No-1)
191	4964/2022	14.02.2022	WP (C) - 2872/2022	B.R.KAR	C.O.	COURT NO. 24	Order Dtd. 2022-02-10		(Seat No-1)
199	4965/2022	14.02.2022	FAO-285/2	BIKRAM BEHERA	C.O.	COURT	Order Dtd. 2022-02-10		(Seat



2	2		021			NO. 23				t No - 1)
1 9 3	4966 /202 2	14.02. 2022	WP (C) - 3596/ 2022	D.NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022-02-09			(S ea t No - 1)
1 9 4	4967 /202 2	14.02. 2022	FAO- 192/2 019	B.K. LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-10			(S ea t No - 1)
1 9 5	4968 /202 2	14.02. 2022	FAO- 192/2 019	B.K. LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-10			(S ea t No - 1)
1 9 6	4969 /202 2	14.02. 2022	WP (C) - 3723/ 2022	P.K.PAT TANAIAK	C.O .	COUR T NO. 24	Order Dtd. 2022-02-11			(S ea t No - 1)
1 9 7	4970 /202 2	14.02. 2022	FAO- 309/2 021	P. K. PARIDA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 1)
1 9 8	4971 /202 2	14.02. 2022	FAO- 309/2 021	CHITTA RANJAN DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 1)
1 9 9	4972 /202 2	14.02. 2022	WP (C) - 3724/ 2022	P.K.PAT TANAIAK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 1)
2 0 0	4973 /202 2	14.02. 2022	FAO- 304/2 021	A.K. BARIK	C.O .	COUR T NO. 23	Order Dtd. 2022-02-11			(S ea t No - 1)
2	4974	14.02.	FAO-	BIKRAM	C.O	COUR	Order Dtd. 2022-02-11			(S

01	/2022	2022	304/2021	BEHERA	.	T NO. 23				ea t No - 1)
202	4975/2022	14.02.2022	RSA-310/2019	YASOBAN TA DAS	C.O.	DR (J)	Order Dtd. 2022-02-10		SECO ND APPE AL	(S ea t No - 4)
203	4976/2022	14.02.2022	WP (C) - 3720/ 2020	P.K.PAT TANAIAK	C.O.	COUR T NO. 22	Order Dtd. 2020-02-07			(S ea t No - 4)
204	4977/2022	14.02.2022	RSA-356/2019	L. D. PANDA	C.O.	DR (J)	Order Dtd. 2022-03-28		SECO ND APPE AL	(S ea t No - 4)
205	4978/2022	14.02.2022	MACA-552/2019	P. K. MAHALI	C.O.	COUR T NO. 23	Order Dtd. 2022-02-11			(S ea t No - 4)
206	4979/2022	14.02.2022	WP (C) - 3728/ 2022	P.K.PAT TANAIAK	C.O.	COUR T NO. 23	Order Dtd. 2022-02-11			(S ea t No - 4)
207	4980/2022	14.02.2022	MACA-1143/2015	P. K. MAHALI	C.O.	COUR T NO. 23	Order Dtd. 2022-02-11			(S ea t No - 4)
208	4981/2022	14.02.2022	MACA-243/2017	BIKRAM BEHERA	C.O.	COUR T NO. 1	Order Dtd. 2022-02-11		MISC . APPE AL SEC.	(S ea t No - 7)
209	4982/2022	14.02.2022	MACA-867/2007	SARAT SWAIN	C.O.	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 7)

210	4983/2022	14.02.2022	WP (C) - 2629/2022	P.K.LENKA	C.O.	COURT NO. 24	Order Dtd. 2022-02-10			(Seat No - 7)
211	4984/2022	14.02.2022	WP (C) - 3625/2022	BHAGABAN BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-02-11			(Seat No - 7)
212	4985/2022	14.02.2022	MACA-837/2013	S. K. SAHOO	C.O.	CH	Order Dtd. 2022-02-11			(Seat No - 7)
213	4986/2022	14.02.2022	WP (C) - 4137/2022	R.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-11			(Seat No - 7)
214	4987/2022	14.02.2022	WP (C) - 4138/2022	RAMAKANT MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-11			(Seat No - 7)
215	4988/2022	14.02.2022	WP (C) - 4140/2022	R.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-11			(Seat No - 7)
216	4989/2022	14.02.2022	WP (C) - 18557/2018	M.BARAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-10			(Seat No - 7)
217	4990/2022	14.02.2022	WP (C) - 41738/2021	J.C.BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-02-10			(Seat No - 7)
218	4991/2022	14.02.2022	WP (C) - 3095/2022	UJJWALA PRADEEP BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No - 7)

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2 1 9	4992 /202 2	14.02. 2022	WP (C) - 37399 /2021	SABYASA CHI BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 7)
2 2 0	4993 /202 2	14.02. 2022	WP (C) - 3584/ 2022	BALARAM SINGH	C.O .	COUR T NO. 24	Order Dtd. 2022-02-11			(S ea t No - 7)
2 2 1	4994 /202 2	14.02. 2022	WP (C) - 37398 /2021	SABYASA CHI BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 7)
2 2 2	4995 /202 2	14.02. 2022	WP (C) - 37400 /2021	SABYASA CHI BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 7)
2 2 3	4996 /202 2	14.02. 2022	WP (C) - 13567 /2013	D.NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 7)
2 2 4	4997 /202 2	14.02. 2022	WP (C) - 2170/ 2022	SUDARSA N BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 7)
2 2 5	4998 /202 2	14.02. 2022	WP (C) - 41877 /2021	T.BAG	C.O .	COUR T NO. 24	Order Dtd. 2022-02-11		WRIT BRAN CH-1	(S ea t No - 1)
2 2 6	4999 /202 2	14.02. 2022	WP (C) - 12260 /2020	P. K. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 1)
2 2 7	5000 /202 2	14.02. 2022	WP (C) - 41795 /2021	T.BAG	C.O .	COUR T NO. 24	Order Dtd. 2022-02-11		WRIT BRAN CH-7	(S ea t No

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228	5001/2022	14.02.2022	RPFAM - 214/2018	G.SUNDA RA	C.O.	COURT NO. 10	Order Dtd. 2022-02-10		FIRST APPEAL	(Seat No - 5)
229	5002/2022	14.02.2022	WP (C) - 20711/2015	P.N.NAYAK	C.O.	COURT NO. 10	Order Dtd. 2022-02-11			(Seat No - 5)
230	5003/2022	14.02.2022	WP (C) - 18618/2016	S.J.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2022-02-11			(Seat No - 5)
231	5004/2022	14.02.2022	WPCRL - 356/2014	D.K.NAIK	C.O.	COURT NO. 9	Order Dtd. 2022-02-10			(Seat No - 5)
232	5005/2022	14.02.2022	WP (C) - 12009/2013	BALARAM SINGH	C.O.	COURT NO. 16	Order Dtd. 2022-02-10			(Seat No - 5)
233	5006/2022	14.02.2022	WP (C) - 5114/2013	BALARAM SINGH	C.O.	COURT NO. 16	Order Dtd. 2022-02-10			(Seat No - 5)
234	5007/2022	14.02.2022	WPCRL - 15/2022	R.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-02-10		WRIT BRANCH (DIVISION BENCH)	(Seat No - 120)
235	5008/2022	14.02.2022	WP (C) - 18192/2013	BALARAM SINGH	C.O.	COURT NO. 16	Order Dtd. 2022-02-10			(Seat No - 12)

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2 3 6	5009 /202 2	14.02. 2022	MATA- 41/20 18	B.B.MAL LICK	C.O .	COUR T NO. 3	Order Dtd. 2022-02-10			(S ea t No - 12 0)
2 3 7	5010 /202 2	14.02. 2022	WP (C) - 3575/ 2022	P. K. MALLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-10			(S ea t No - 12 0)
2 3 8	5011 /202 2	14.02. 2022	WP (C) - 16901 /2015	UJJWALA PRADEEP BAG	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-10			(S ea t No - 12 0)
2 3 9	5012 /202 2	14.02. 2022	MATA- 31/20 19	B.B. MALLICK	C.O .	DR (J)	Order Dtd. 2022-02-10			(S ea t No - 12 0)
2 4 0	5013 /202 2	14.02. 2022	WP (C) - 16918 /2015	UJJWALA PRADEEP BAG	C.O .	DR (J)	Order Dtd. 2022-02-10			(S ea t No - 12 0)
2 4 1	5014 /202 2	14.02. 2022	WA- 48/20 22	P.K.LEN KA	C.O .	COUR T NO. 9	Order Dtd. 2022-02-10			(S ea t No - 12 0)
2 4 2	5015 /202 2	14.02. 2022	WP (C) - 14477 /2014	UJJWALA PRADEEP BAG	C.O .	COUR T NO. 9	Order Dtd. 2022-02-10			(S ea t No - 12 0)
2 4 3	5016 /202 2	14.02. 2022	WP (C) - 22916	M.R. MALLA	C.O .	COUR T NO.	Order Dtd. 2022-02-10			(S ea t

			/2013			16				No-120)
244	5017/2022	14.02.2022	CONTC-18/2022	S.MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2022-02-10		CONT EMPT	(Seat No-1)
245	5018/2022	14.02.2022	ITA-173/2011	TAPAN KUMAR NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-02-10			(Seat No-1)
246	5019/2022	14.02.2022	ITA-173/2011	S. K. SINGH	C.O.	COURT NO. 16	Order Dtd. 2022-02-10			(Seat No-1)
247	5020/2022	14.02.2022	CONTC-18/2022	J.R.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-02-10		CONT EMPT	(Seat No-1)
248	5021/2022	14.02.2022	ITA-116/2011	R. S. CHINMAKA	C.O.	COURT NO. 16	Order Dtd. 2022-02-10			(Seat No-1)
249	5022/2022	14.02.2022	MATA-96/2021	J.SAHOO	C.O.	COURT NO. 4	Order Dtd. 2022-02-10		FIRST APPEAL	(Seat No-1)
250	5023/2022	14.02.2022	CRLMP-200/2022	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2022-02-11		WRIT BRANCH-6	(Seat No-26)
251	5024/2022	14.02.2022	CRLMP-104/2022	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2022-02-11			(Seat No-26)

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2 5 2	5025 /202 2	14.02. 2022	CRLMP - 169/2 022	PARSURA M PANDA	C.O .	COUR T NO. 17	Order Dtd. 2022-02-11			(S ea t No - 26 )
2 5 3	5026 /202 2	14.02. 2022	CRLMP - 196/2 022	PRIYA RANJAN MISHRA	C.O .	COUR T NO. 17	Order Dtd. 2022-02-11			(S ea t No - 26 )
2 5 4	5027 /202 2	14.02. 2022	WP (C) - 2438/ 2022	L.BHOI	C.O .	COUR T NO. 17	Order Dtd. 2022-02-11			(S ea t No - 26 )
2 5 5	5028 /202 2	14.02. 2022	WP (C) - 1512/ 2022	P.P. RAO	C.O .	COUR T NO. 17	Order Dtd. 2022-02-10			(S ea t No - 26 )
2 5 6	5029 /202 2	14.02. 2022	WP (C) - 1246/ 2022	JAYADEB A BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-02-11			(S ea t No - 26 )
2 5 7	5030 /202 2	14.02. 2022	WP (C) - 1243/ 2022	JAYADEB A BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-02-11			(S ea t No - 26 )
2 5 8	5031 /202 2	14.02. 2022	WP (C) - 2017/ 2022	P.CH.SE JPADA	C.O .	COUR T NO. 17	Order Dtd. 2022-02-11			(S ea t No - 26 )
2 5 9	5032 /202 2	14.02. 2022	WP (C) - 16043	M/S.NAR ESH CH.JENA	C.O .	COUR T NO.	Order Dtd. 2022-02-11			(S ea t



			/2017			17				No - 26)
260	5033 /2022	14.02.2022	WP (C) - 4716/2019	M.BARAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-10			(Seat No - 26)
261	5034 /2022	14.02.2022	WP (C) - 4716/2019	M.BARAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-10			(Seat No - 26)
262	5035 /2022	14.02.2022	WP (C) - 2263/2022	MOHAN BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-02-10			(Seat No - 26)
263	5036 /2022	14.02.2022	WP (C) - 4693/2019	M.BARAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-10			(Seat No - 26)
264	5037 /2022	14.02.2022	WP (C) - 4693/2019	M.BARAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-10			(Seat No - 26)
265	5038 /2022	14.02.2022	WP (C) - 2262/2022	DILLIP KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2022-02-10		WRIT BRANCH-3	(Seat No - 28)
266	5039 /2022	14.02.2022	WP (C) - 2283/2022	H. K. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-10		WRIT BRANCH (DIVISION BENC	(Seat No - 119)

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267	5040/2022	14.02.2022	CMP-138/2017	T.BAG	C.O.	COURT NO. 1	Order Dtd. 2022-02-11		WRIT BRANCH-2	(Seat No - 7)
268	5041/2022	14.02.2022	WP (C) - 710/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-10		WRIT BRANCH (DIVISION BENCH)	(Seat No - 103)
269	5042/2022	14.02.2022	CMP-300/2020	M.BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-02-11		WRIT BRANCH-2	(Seat No - 7)
270	5043/2022	14.02.2022	WP (C) - 192/2022	P. P. RAO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-10			(Seat No - 7)
271	5044/2022	14.02.2022	WP (C) - 11694/2020	SAILENDRA BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-10			(Seat No - 7)
272	5045/2022	14.02.2022	ITA-153/2005	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-10		CIVIL REVISION	(Seat No - 5)
273	5046/2022	14.02.2022	CMP-670/2021	A.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-09			(Seat No - 5)
274	5047/2022	14.02.2022	ITA-145/2012	B. K. DAS	C.O.	CHIEF JUSTICE'S	Order Dtd. 2022-02-10			(Seat No - )

						COURT				5)
275	5048/2022	14.02.2022	ITA-5/2012	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-10			(Seat No - 5)
276	5049/2022	14.02.2022	ITA-48/2011	DILLIP KUMAR SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-10		CIVIL REVISION	(Seat No - 1)
277	5050/2022	14.02.2022	CMP-670/2021	M.R.DAS H	C.O.	COURT NO. 24	Order Dtd. 2022-02-09			(Seat No - 1)
278	5051/2022	14.02.2022	WP (C) - 22970/2014	B. K. ROUT	C.O.	COURT NO. 24	Order Dtd. 2022-02-10			(Seat No - 1)
279	5052/2022	14.02.2022	CMP-721/2021	B.G.DAS	C.O.	COURT NO. 24	Order Dtd. 2022-02-11			(Seat No - 1)
280	5053/2022	14.02.2022	WP (C) - 12017/2014	RADHA RAMN DAS NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-02-10			(Seat No - 1)
281	5054/2022	14.02.2022	WP (C) - 17813/2009	K. MANDAL	C.O.	IN CHAMBERS	Order Dtd. 2022-02-10			(Seat No - 1)
282	5055/2022	14.02.2022	CMP-77/2022	S.K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Seat No - 1)
2	5056	14.02.	WP (C)	A. K.	C.O	COUR	Order Dtd. 2022-02-10			(S

83	/2022	2022	-14522/2010	ACHARYA .	T NO. 22				eat No - 1)
284	5057/2022	14.02.2022	CMP-81/2022	P.R.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-11		(Seat No - 1)
285	5058/2022	14.02.2022	WP (C) - 13776/2009	BIKRAM BEHERA	C.O.	IN CHAMBERS	Order Dtd. 2022-02-10		(Seat No - 1)
286	5059/2022	14.02.2022	CMP-94/2022	M.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-11		(Seat No - 1)
287	5060/2022	14.02.2022	CMP-97/2022	D.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-02-11	WRIT BRANCH-7	(Seat No - 18)
288	5061/2022	14.02.2022	WP (C) - 1319/2014	P. K. RATH	C.O.	COURT NO. 22	Order Dtd. 2022-02-10		(Seat No - 18)
289	5062/2022	14.02.2022	WP (C) - 9475/2006	G.SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-10		(Seat No - 18)
290	5064/2022	14.02.2022	CMP-101/2022	M.D.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-02-11		(Seat No - 18)
299	5065/2022	14.02.2022	TRP (C) -	MANOJ KUMAR	C.O.	COURT	Order Dtd. 2022-02-11		(Seat

1	2		174/2 021	PANI		NO. 22				t No - 18 )
2	5066 9/202 2	14.02. 2022	WP (C) - 887/2 022	MOHENDR A DALAI	C.O .	COUR T NO. 22	Order Dtd. 2022-02-11			(S ea t No - 18 )
2	5067 9/202 3	14.02. 2022	CMP- 422/2 015	MANOJ KUMAR PANI	C.O .	COUR T NO. 24	Order Dtd. 2022-02-11			(S ea t No - 18 )
2	5068 9/202 4	14.02. 2022	WP (C) - 1012/ 2022	A.K.JAT I	C.O .	COUR T NO. 22				(S ea t No - 18 )
2	5069 9/202 5	14.02. 2022	WP (C) - 1012/ 2022	A.K.JAT I	C.O .	COUR T NO. 22	Order Dtd. 2022-02-11			(S ea t No - 18 )
2	5070 9/202 6	14.02. 2022	WP (C) - 2650/ 2022	R.MOHAN TY	C.O .	COUR T NO. 22	Order Dtd. 2022-02-10			(S ea t No - 18 )
2	5071 9/202 7	14.02. 2022	WP (C) - 2410/ 2022	P.CH.SE JPADA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-10			(S ea t No - 18 )
2	5072 9/202 8	14.02. 2022	WP (C) - 3427/ 2022	ASHUTOS H MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-02-10			(S ea t No - 18 )

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299	5073/2022	14.02.2022	WP (C) - 3688/2022	PRITAM KUMAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-11			(Seat No - 18)
300	5074/2022	14.02.2022	WP (C) - 3691/2022	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 22	Order Dtd. 2022-02-11			(Seat No - 18)
301	5075/2022	14.02.2022	WP (C) - 3863/2022	H.K.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-11			(Seat No - 18)
302	5076/2022	14.02.2022	WP (C) - 4007/2022	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-02-11			(Seat No - 18)
303	5077/2022	14.02.2022	WP (C) - 4036/2022	S.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-02-11			(Seat No - 18)
304	5078/2022	14.02.2022	WP (C) - 4032/2022	S.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-02-11			(Seat No - 18)
305	5079/2022	14.02.2022	WP (C) - 4024/2022	S.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-02-11			(Seat No - 18)
306	5080/2022	14.02.2022	WP (C) - 2936/	A. K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2022-02-11			(Seat

			2022			25				No - 18 )
3 0 7	5081 /202 2	14.02. 2022	WP (C) - 4022/ 2022	S.BEHER A	C.O .	COUR T NO. 22	Order Dtd. 2022-02-11			(S ea t No - 18 )
3 0 8	5082 /202 2	14.02. 2022	WP (C) - 2942/ 2022	A. K. MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-02-11			(S ea t No - 18 )
3 0 9	5083 /202 2	14.02. 2022	WP (C) - 4124/ 2022	P.NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-02-11			(S ea t No - 18 )
3 1 0	5084 /202 2	14.02. 2022	CRLMC - 2514/ 2021	P.K. LENKA	C.O .	COUR T NO. 6	Order Dtd. 2022-02-16	CRMI NAL MISC -2		(S ea t No - 15 )
3 1 1	5085 /202 2	14.02. 2022	WP (C) - 4136/ 2022	S.BEHER A	C.O .	COUR T NO. 22	Order Dtd. 2022-02-11			(S ea t No - 15 )
3 1 2	5086 /202 2	14.02. 2022	CRLMC - 2891/ 2021	S. K. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2022-02-10			(S ea t No - 15 )
3 1 3	5087 /202 2	14.02. 2022	CRLMC - 59/20 22	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-02-11			(S ea t No - 15 )

3 1 4	5088 /202 2	14.02. 2022	CRLMC - 65/20 22	NIRANJA N SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-02-11			(S ea t No - 15 )
3 1 5	5089 /202 2	14.02. 2022	WP (C) - 4134/ 2022	S.BEHER A	C.O .	COUR T NO. 22	Order Dtd. 2022-02-11			(S ea t No - 15 )
3 1 6	5090 /202 2	14.02. 2022	TRPCR L- 88/20 21	K. C. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-09			(S ea t No - 15 )
3 1 7	5091 /202 2	14.02. 2022	WP (C) - 4317/ 2022	B.BEHER A	C.O .	COUR T NO. 22	Order Dtd. 2022-02-11			(S ea t No - 15 )
3 1 8	5092 /202 2	14.02. 2022	WP (C) - 3875/ 2022	SUBRATA PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-11			(S ea t No - 15 )
3 1 9	5093 /202 2	14.02. 2022	WP (C) - 3901/ 2022	MANAS RANJAN BADAJEN A	C.O .	COUR T NO. 22	Order Dtd. 2022-02-11			(S ea t No - 15 )
3 2 0	5094 /202 2	14.02. 2022	WP (C) - 3914/ 2022	MANAS RANJAN BADAJEN A	C.O .	COUR T NO. 22	Order Dtd. 2022-02-11			(S ea t No - 15 )
3 2 1	5095 /202 2	14.02. 2022	WP (C) - 15628 /2019	N.MALLI CK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No



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322	5096/2022	14.02.2022	CMP-94/2017	DEBENDRA BEHERA	GENERAL		Order Dtd. 2019-12-20 Petition, Annexure, Misc. case,			(Seat No - 15)
323	5097/2022	14.02.2022	WP (C) - 17186/2020	S. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No - 15)
324	5098/2022	14.02.2022	WP (C) - 2694/2021	A.C.R. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-11			(Seat No - 15)
325	5099/2022	14.02.2022	WPC (OAC) - 2408/2015	A. K. MOHANTY	GENERAL		Order Dtd. 2021-08-09			(Seat No - 15)
326	5100/2022	14.02.2022	WP (C) - 38190/2021	A.K. PANDA	C.O.	COURT NO. 25	Order Dtd. 2022-02-11		WRIT BRANCH-1	(Seat No - 30)
327	5101/2022	14.02.2022	WP (C) - 32952/2021	S.K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-11			(Seat No - 30)
328	5102/2022	14.02.2022	CONTC - 1182/2022	J.P. KAR	C.O.	COURT NO. 25	Order Dtd. 2022-02-11			(Seat No - 30)
3	5103	14.02.	BLAPL	JAYADEB	C.O	COUR	Order Dtd. 2022-02-10			(S

29	/2022	2022	-6571/2021	A BEHERA	.	T NO. 23				eat No - 30)
330	5104/2022	14.02.2022	CRLRE V-394/2019	M.BARAL	C.O.	COURT NO. 23	Order Dtd. 2022-02-11			(Seat No - 30)
331	5105/2022	14.02.2022	MACA-669/2005	B.K.PATI	C.O.	COURT NO. 24	Order Dtd. 2022-02-11			(Seat No - 30)
332	5106/2022	14.02.2022	MACA-71/2021	M.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-11		MISC . APPEAL SEC.	(Seat No - 3)
333	5107/2022	14.02.2022	MACA-745/2017	A.CR.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-10			(Seat No - 3)
334	5108/2022	14.02.2022	MACA-486/2017	A.C.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-10			(Seat No - 3)
335	5109/2022	14.02.2022	WP (C) - 3783/2022	GOPAL CHARAN MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-11			(Seat No - 3)
336	5110/2022	14.02.2022	WP (C) - 3791/2022	GOPAL CHARAN MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-11			(Seat No - 3)
337	5111/2022	14.02.2022	WP (C) - 3790/	GOPAL CHARAN MOHANTY	C.O.	COURT NO.	Order Dtd. 2022-02-11			(Seat

			2022			24			No-3)
338	5112/2022	14.02.2022	WP (C) - 13569/2013	D.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-02-09		(Seat No-3)
339	5113/2022	14.02.2022	WP (C) - 41068/2021	H.K.MAHANTA	C.O.	COURT NO. 24	Order Dtd. 2022-02-10		(Seat No-3)
340	5114/2022	14.02.2022	CRLMP - 174/2022	M.N.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-02-11		(Seat No-3)
341	5115/2022	14.02.2022	ABLAP L- 1668/2021	A.K.JENNA	C.O.	COURT NO. 25	Order Dtd. 2022-02-09		(Seat No-3)
342	5116/2022	14.02.2022	ABLAP L- 1290/2022	MAHES DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-09	CRIMINAL MISC -2	(Seat No-16)
343	5117/2022	14.02.2022	ABLAP L- 1293/2022	K.C. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-09	CRIMINAL MISC -2	(Seat No-16)
344	5118/2022	14.02.2022	ABLAP L- 1300/2022	P.K.MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-09		(Seat No-16)
345	5119/2022	14.02.2022	ABLAP L- 1401/2021	JAYADEB A BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-09		(Seat No-

										16)
346	5120/2022	14.02.2022	ABLAP L-1647/2021	D.K. PANDA	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No - 16)
347	5121/2022	14.02.2022	ABLAP L-1673/2021	N.K.ROUT	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No - 16)
348	5122/2022	14.02.2022	ABLAP L-1913/2021	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Seat No - 16)
349	5123/2022	14.02.2022	ABLAP L-1950/2021	DEBASIS H SAMAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Seat No - 16)
350	5124/2022	14.02.2022	ABLAP L-1967/2021	H.K.PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Seat No - 16)
351	5125/2022	14.02.2022	ABLAP L-1958/2021	B.K.DALAI	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Seat No - 16)
352	5126/2022	14.02.2022	ABLAP L-1232/2022	B.B.MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-09		CRMINAL MISC -2	(Seat No - 16)
355	5127/2022	14.02.2022	ABLAP L-	G.R.PATRA	C.O.	COURT	Order Dtd. 2022-02-09			(Seat

3	2		1245/ 2022			NO. 9 OLD				t No - 16 )
3 5 4	5128 /202 2	14.02. 2022	ABLAP L- 1265/ 2022	SANJIB KUMAR BHANJAD EO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-15		CRMI NAL MISC -2	(S ea t No - 16 )
3 5 5	5129 /202 2	14.02. 2022	ABLAP L- 1265/ 2022	SANJIB KUMAR BHANJAD EO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-09		CRMI NAL MISC -2	(S ea t No - 16 )
3 5 6	5130 /202 2	14.02. 2022	ABLAP L- 1288/ 2022	RAHUL SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-09			(S ea t No - 16 )
3 5 7	5131 /202 2	14.02. 2022	ABLAP L- 601/2 021	B.R.MOH ANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-02-09			(S ea t No - 16 )
3 5 8	5132 /202 2	14.02. 2022	ABLAP L- 111/2 021	R.K.MOH ANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-02-09			(S ea t No - 16 )
3 5 9	5133 /202 2	14.02. 2022	ABLAP L- 144/2 021	L.ACHAR I	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07			(S ea t No - 16 )
3 6 0	5134 /202 2	14.02. 2022	ABLAP L- 170/2 021	L.ACHAR I	C.O .	COUR T NO. 25	Order Dtd. 2022-02-09			(S ea t No - 16 )

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3 6 1	5135 /202 2	14.02. 2022	ABLAP L- 175/2 021	G.JAYAS INGH	C.O .	COUR T NO. 25	Order Dtd. 2022-02-09			(S ea t No - 16 )
3 6 2	5136 /202 2	14.02. 2022	ABLAP L- 187/2 021	L.D.SAH OO-A	C.O .	COUR T NO. 25	Order Dtd. 2022-02-09			(S ea t No - 16 )
3 6 3	5137 /202 2	14.02. 2022	ABLAP L- 188/2 021	P.K.MIS HRA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-09			(S ea t No - 16 )
3 6 4	5138 /202 2	14.02. 2022	ABLAP L- 286/2 021	S.P. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-09			(S ea t No - 16 )
3 6 5	5139 /202 2	14.02. 2022	ABLAP L- 290/2 021	JAGANNA TH KAMILA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-09			(S ea t No - 16 )
3 6 6	5140 /202 2	14.02. 2022	ABLAP L- 620/2 021	G.ROUT	C.O .	COUR T NO. 25	Order Dtd. 2022-02-09			(S ea t No - 16 )
3 6 7	5141 /202 2	14.02. 2022	ABLAP L- 731/2 021	SIDHART HA DAS	GEN ERA L		Order Dtd. 2022-02-09			(S ea t No - 16 )
3 6 8	5142 /202 2	14.02. 2022	ABLAP L- 773/2	G.R.PAT RA	C.O .	COUR T NO.	Order Dtd. 2022-02-09			(S ea t

			021			25				No-16)
369	5143/2022	14.02.2022	ABLAP L-1141/2021	BIKRAM BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-16)
370	5144/2022	14.02.2022	ABLAP L-1161/2022	P.K.LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Seat No-16)
371	5145/2022	14.02.2022	ABLAP L-1210/2022	D.K.MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Seat No-16)
372	5146/2022	14.02.2022	RFA-98/2004	L MISHRA	GENERAL		Plaint	ADMISSION ORDER	FIRST APPEAL	(Seat No-1)
373	5147/2022	14.02.2022	MATA-62/2019	S SAHU	GENERAL		Order Dtd. 2021-03-23			(Seat No-1)
374	5148/2022	14.02.2022	WPC (OAC) - 3005/2001	SK KALLIMUDDIN	GENERAL		Order Dtd. 2022-01-06			(Seat No-1)
375	5149/2022	14.02.2022	BLAPL - 10009/2021	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-02-11			(Seat No-1)
376	5150/2022	14.02.2022	BLAPL - 10580/2021	G.JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2022-02-11			(Seat No

						OLD				-1)
377	5151/2022	14.02.2022	BLAPL-10302/2021	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2022-02-11			(Seat No - 1)
378	5152/2022	14.02.2022	BLAPL-10590/2021	S.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022-02-11		CRIMINAL MISC -2	(Seat No - 10)
379	5153/2022	14.02.2022	ABLAPL-1224/2020	S.R.PAT TNAIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 10)
380	5154/2022	14.02.2022	ABLAPL-1242/2020	R.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 10)
381	5155/2022	14.02.2022	CRLREV-434/2021	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-02-02			(Seat No - 10)
382	5156/2022	14.02.2022	WP (C) - 22370/2021	D NAYAK	GENERAL		Order Dtd. 2021-08-12			(Seat No - 10)
383	5157/2022	14.02.2022	ABLAPL-1283/2020	A.P.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 10)
384	5158/2022	14.02.2022	CRLREV-430/2	S.BARIK	C.O.	COURT NO.	Order Dtd. 2021-12-02			(Seat



			021			11			No-10)
385	5159/2022	14.02.2022	CRLRE V-432/2021	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2021-12-02		(Seat No-10)
386	5160/2022	14.02.2022	CRLRE V-433/2021	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2021-12-02		(Seat No-10)
387	5161/2022	14.02.2022	BLAPL - 7086/2021	PRATAP SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-11		(Seat No-10)
388	5162/2022	14.02.2022	BLAPL - 7022/2021	JAYADEB A BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-11		(Seat No-10)
389	5163/2022	14.02.2022	WPC (OAC) - 36/2011	S.K.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11		(Seat No-10)
390	5164/2022	14.02.2022	CONTC - 820/2022	M/S S.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11		(Seat No-10)
391	5165/2022	14.02.2022	CONTC - 819/2022	M/S S.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11		(Seat No-10)

3 9 2	5166 /202 2	14.02. 2022	BLAPL - 7016/ 2021	S.SAMAL	C.O .	COUR T NO. 25	Order Dtd. 2022-02-11			(S ea t No - 10 )
3 9 3	5167 /202 2	14.02. 2022	CONTC - 7100/ 2021	M/S MANAS PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-11			(S ea t No - 10 )
3 9 4	5168 /202 2	14.02. 2022	CONTC - 7103/ 2021	M/S MANAS PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-11			(S ea t No - 10 )
3 9 5	5169 /202 2	14.02. 2022	BLAPL - 8201/ 2020	A.K.MOH ANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-02-09			(S ea t No - 10 )
3 9 6	5170 /202 2	14.02. 2022	CONTC - 7791/ 2021	M/S MANAS PATI, S. KAR, S.S . PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-11			(S ea t No - 10 )
3 9 7	5171 /202 2	14.02. 2022	CRLA- 463/2 021	A.KALAS H	C.O .	COUR T NO. 6	Order Dtd. 2022-02-10			(S ea t No - 10 )
3 9 8	5172 /202 2	14.02. 2022	CONTC - 818/2 022	M/S S.K. MISHRA	C.O .	COUR T NO. 6	Order Dtd. 2022-02-11			(S ea t No - 10 )
3 9 9	5173 /202 2	14.02. 2022	CONTC - 817/2 022	M/S S.K. MISHRA	C.O .	COUR T NO. 6	Order Dtd. 2022-02-11			(S ea t No - 10 )

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4 0 0	5174 /202 2	14.02. 2022	CONTC - 816/2 022	M/S S.K. MISHRA	C.O .	COUR T NO. 6	Order Dtd. 2022-02-11			(S ea t No - 10 )
4 0 1	5175 /202 2	14.02. 2022	CONTC - 815/2 022	M/S S.K. MISHRA	C.O .	COUR T NO. 6	Order Dtd. 2022-02-11			(S ea t No - 10 )
4 0 2	5176 /202 2	14.02. 2022	CONTC - 814/2 022	M/S S.K. MISHRA	C.O .	COUR T NO. 6	Order Dtd. 2022-02-11			(S ea t No - 10 )
4 0 3	5177 /202 2	14.02. 2022	CONTC - 810/2 022	M/S S.K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-11			(S ea t No - 10 )
4 0 4	5178 /202 2	14.02. 2022	CONTC - 813/2 022	M/S S.K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-11			(S ea t No - 10 )
4 0 5	5179 /202 2	14.02. 2022	CONTC - 812/2 022	M/S S.K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-11			(S ea t No - 10 )
4 0 6	5180 /202 2	14.02. 2022	WP (C) - 4035/ 2022	J. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 10 )
4	5181	14.02.	WP (C)	J. SAHOO	C.O	COUR	Order Dtd. 2022-02-11			(S

07	/2022	2022	- 4029/ 2022		.	T NO. 3 OLD				ea t No - 10 )
408	5182 /2022	14.02. 2022	WP (C) - 4027/ 2022	J.SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 10 )
409	5183 /2022	14.02. 2022	WP (C) - 4163/ 2022	R.K.BAR IK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 10 )
410	5184 /2022	14.02. 2022	WP (C) - 4121/ 2022	R.K.BAR IK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 10 )
411	5185 /2022	14.02. 2022	WP (C) - 1065/ 2022	A.K.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 10 )
412	5186 /2022	14.02. 2022	WPC (O AC) - 796/2 015	G.C. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 10 )
413	5187 /2022	14.02. 2022	CONTC - 7610/ 2021	B.D.BIS WAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-11		CONT EMPT	(S ea t No - 1)
414	5188 /2022	14.02. 2022	CONTC - 477/2 022	R.M.NAY AK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-11			(S ea t No - 1)

4 1 5	5189 /202 2	14.02. 2022	CONTC - 478/2 022	R.M.NAY AK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-11			(S ea t No - 1)
4 1 6	5190 /202 2	14.02. 2022	WP (C) - 21281 /2020	DURGA	GEN ERA L		Order Dtd. 2021-09-09			(S ea t No - 1)
4 1 7	5191 /202 2	14.02. 2022	CONTC - 1186/ 2022	D.P. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-11			(S ea t No - 1)
4 1 8	5192 /202 2	14.02. 2022	WP (C) - 21278 /2020	DURGA	GEN ERA L		Order Dtd. 2021-09-09			(S ea t No - 1)
4 1 9	5193 /202 2	14.02. 2022	WP (C) - 3288/ 2022	SAMBHU CHARAN NATH SHARMA	C.O .		Order Dtd. 2022-02-11			(S ea t No - 1)
4 2 0	5194 /202 2	14.02. 2022	WP (C) - 11555 /2008	DURGA MISHRA	GEN ERA L		PetitionAnnexure,		WRIT BRAN CH-4	(S ea t No - 27 )
4 2 1	5195 /202 2	14.02. 2022	WP (C) - 38382 /2021	A.K.JAT I	C.O .	COUR T NO. 9	Order Dtd. 2022-02-11			(S ea t No - 27 )
4 2 2	5196 /202 2	14.02. 2022	WP (C) - 2447/ 2022	G.N.SET HI	C.O .	COUR T NO. 9	Order Dtd. 2022-02-11			(S ea t No - 27 )
4 2	5197 /202	14.02. 2022	WP (C) -	D MISHRA	GEN ERA		PetitionMisc.case,Ent ire Order,		WRIT BRAN	(S ea

3	2		3113/ 2015		L				CH- 11	t No - 63 )
4	5198 2 /202 4 2	14.02. 2022	WP (C) - 2448/ 2022	G.N.SET HI	C.O .		Order Dtd. 2022-02-11			(S ea t No - 63 )
4	5199 2 /202 5 2	14.02. 2022	WP (C) - 2449/ 2022	GOPINAT H SETHI	C.O .		Order Dtd. 2022-02-11			(S ea t No - 63 )
4	5200 2 /202 6 2	14.02. 2022	WP (C) - 538/2 022	G.N.SET HI	C.O .		Order Dtd. 2022-02-11			(S ea t No - 63 )
4	5201 2 /202 7 2	14.02. 2022	CRLMP - 95/20 22	D P MISHRA	GEN ERA L		Order Dtd. 2022-01-31			(S ea t No - 63 )
4	5202 2 /202 8 2	14.02. 2022	ABLAP L- 1101/ 2020	SIBA	GEN ERA L		Order Dtd. 2022-02-10			(S ea t No - 63 )
4	5203 2 /202 9 2	14.02. 2022	WP (C) - 541/2 022	GOPINAT H SETHI	C.O .		Order Dtd. 2022-02-11			(S ea t No - 63 )
4	5204 3 /202 0 2	14.02. 2022	WP (C) - 540/2 022	GOPINAT H SETHI	C.O .		Order Dtd. 2022-02-11			(S ea t No - 63 )

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4 3 1	5205 /202 2	14.02. 2022	WP (C) - 543/2 022	GOPINAT H SETHI	C.O .		Order Dtd. 2022-02-11			(S ea t No - 63 )
4 3 2	5206 /202 2	14.02. 2022	ABLAP L- 16351 /2021	S P SETHY	GEN ERA L		Order Dtd. 2022-02-09			(S ea t No - 63 )
4 3 3	5207 /202 2	14.02. 2022	WP (C) - 544/2 022	GOPINAT H SETHI	C.O .		Order Dtd. 2022-02-11			(S ea t No - 63 )
4 3 4	5208 /202 2	14.02. 2022	WP (C) - 545/2 022	GOPINAT H SETHI	C.O .		Order Dtd. 2022-02-11			(S ea t No - 63 )
4 3 5	5209 /202 2	14.02. 2022	WP (C) - 2446/ 2022	GOPINAT H SETHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-11			(S ea t No - 63 )
4 3 6	5210 /202 2	14.02. 2022	OJC- 17404 /1997	D MISHRA	GEN ERA L		PetitionAnnexure,		WRIT BRAN CH-4	(S ea t No - 27 )
4 3 7	5211 /202 2	14.02. 2022	CRLMC - 1483/ 2020	SUSANTA KUMAR ROUT	C.O .	COUR T NO. 6	Order Dtd. 2022-02-10			(S ea t No - 27 )
4 3 8	5212 /202 2	14.02. 2022	CRLRE V- 307/2	P.K.PAN I	C.O .	COUR T NO.	Order Dtd. 2022-02-10		CRIM INAL REVI	(S ea t

			020			6			SION	No-3)
439	5213/2022	14.02.2022	OJC-17404/1997	D MISHRA	GENERAL			PetitionAnnexure,	WRITBRANCH-4	(Seat No-27)
440	5214/2022	14.02.2022	CRLMC-1437/2020	SAILENDRA BISWAL	C.O.	COURT NO. 23		Order Dtd. 2022-02-10	CRIMINAL MISC-2	(Seat No-16)
441	5215/2022	14.02.2022	CRLREV-266/2021	B. PATRA	C.O.	COURT NO. 11		Order Dtd. 2022-02-10	CRIMINAL REVISION	(Seat No-1)
442	5216/2022	14.02.2022	CRLA-648/2021	SAROJ KU. DASH	C.O.	COURT NO. 11		Order Dtd. 2022-02-10		(Seat No-1)
443	5217/2022	14.02.2022	OJC-8729/1992	P C MISHRA	GENERAL			PetitionAnnexure, Counter, Rejoinder, Entire Order,	WRITBRANCH-2	(Seat No-9)
444	5218/2022	14.02.2022	CRLREV-48/2022	M.N.MOHANTY	C.O.	COURT NO. 6		Order Dtd. 2022-02-10		(Seat No-9)
445	5219/2022	14.02.2022	WP (C) - 3083/2022	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 22		Order Dtd. 2022-02-11		(Seat No-9)
446	5220/2022	14.02.2022	WP (C) - 4733/2012	H. JENA	C.O.	COURT NO. 16		Order Dtd. 2022-02-09		(Seat No-9)



447	5221/2022	14.02.2022	WP (C) - 7602/2010	C R NAYAK	GENERAL		Order Dtd. 2013-11-27		WRIT BRANCH-3	(Seat No - 28)
448	5222/2022	14.02.2022	WP (C) - 32305/2021	T.K.J.S AMANTA	C.O.	COURT NO. 3	Order Dtd. 2022-02-11			(Seat No - 28)
449	5223/2022	14.02.2022	CRLRE V- 44/2021	D.PARIDA	C.O.	COURT NO. 11	Order Dtd. 2022-02-10			(Seat No - 28)
450	5224/2022	14.02.2022	WP (C) - 33226/2021	MADAN DAS	C.O.	COURT NO. 3	Order Dtd. 2022-04-11		WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
451	5225/2022	14.02.2022	WP (C) - 41267/2021	S. K. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2022-01-05			(Seat No - 107)
452	5226/2022	14.02.2022	WP (C) - 41267/2021	DILLIP SAMAL	C.O.	COURT NO. 3	Order Dtd. 2022-01-05			(Seat No - 107)
453	5227/2022	14.02.2022	ABLAP L- 967/2020	S SAMAL	GENERAL		Order Dtd. 2022-02-10			(Seat No - 107)
454	5228/2022	14.02.2022	WP (C) - 41268	SAROJ KUMAR PARIDA	C.O.	COURT NO.	Order Dtd. 2022-01-05			(Seat No - 107)

			/2021			3				No - 10 7)
4 5 5	5229 /202 2	14.02. 2022	WP (C) - 3899/ 2022	L D SAHOO	GEN ERA L		Order Dtd. 2022-02-09			(S ea t No - 10 7)
4 5 6	5230 /202 2	14.02. 2022	WP (C) - 1267/ 2022	SANJAY KUMAR SAHU	C.O .	COUR T NO. 3	Order Dtd. 2022-02-10			(S ea t No - 10 7)
4 5 7	5231 /202 2	14.02. 2022	CRLA- 267/2 021	A.K.JEN A	C.O .	COUR T NO. 23	Order Dtd. 2022-02-10			(S ea t No - 10 7)
4 5 8	5232 /202 2	14.02. 2022	WP (C) - 1267/ 2022	P. K. MISHRA	C.O .	COUR T NO. 3	Order Dtd. 2022-02-10			(S ea t No - 10 7)
4 5 9	5233 /202 2	14.02. 2022	WP (C) - 168/2 022	P.K. LENKA	C.O .	COUR T NO. 3	Order Dtd. 2022-02-11			(S ea t No - 10 7)
4 6 0	5234 /202 2	14.02. 2022	CRLA- 449/2 021	P.K.MOH ANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-02-10			(S ea t No - 10 7)
4 6 1	5235 /202 2	14.02. 2022	FAO- 285/2 021	R. K. MOHAPAT RA	C.O .	COUR T NO. 23	Order Dtd. 2022-02-10			(S ea t No - 10 7)

4 6 2	5236 /202 2	14.02. 2022	CONTC - 6424/ 2021	SRINIBAS MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-02-11		CONT EMPT	(S ea t No - 1)
4 6 3	5237 /202 2	14.02. 2022	WP (C) - 3918/ 2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-09			(S ea t No - 1)
4 6 4	5238 /202 2	14.02. 2022	WP (C) - 2883/ 2018	PK LENKA	GEN ERA L		Entire Order		WRIT BRAN CH-5	(S ea t No - 32 )
4 6 5	5239 /202 2	14.02. 2022	BLAPL - 2763/ 2021	P.K.MOH ANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-02-11			(S ea t No - 32 )
4 6 6	5240 /202 2	14.02. 2022	WP (C) - 38417 /2021	P K LENKA	GEN ERA L		Order Dtd. 2021-12-14			(S ea t No - 32 )
4 6 7	5241 /202 2	14.02. 2022	RVWPE T- 249/2 021	S K BEHERA	GEN ERA L		Order Dtd. 2022-01-21			(S ea t No - 32 )
4 6 8	5242 /202 2	14.02. 2022	RVWPE T- 250/2 021	S K BEHERA	GEN ERA L		Order Dtd. 2022-01-21			(S ea t No - 32 )
4 6 9	5243 /202 2	14.02. 2022	CONTC - 5772/ 2021	T SWAIN	GEN ERA L		Order Dtd. 2021-10-05			(S ea t No - 32 )

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470	5244/2022	14.02.2022	CONTC - 1225/2021	S P SETHY	GENERAL		Entire Order			(Seat No - 32)
471	5245/2022	14.02.2022	WP (C) - 21285/2020	DURGA	GENERAL		Order Dtd. 2021-09-09			(Seat No - 32)
472	5246/2022	14.02.2022	BLAPL - 4330/2021	D.K.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2022-02-11		CRIMINAL MISC -1	(Seat No - 5)
473	5247/2022	14.02.2022	FAO- 278/2012	BIRAT CH.DAGARA	GENERAL		Order Dtd. 2012-09-27		MISC . APPEAL SEC.	(Seat No - 8)
474	5248/2022	14.02.2022	WP (C) - 14484/2007	B.K.PATI	GENERAL		Order Dtd. 2008-07-03		WRIT BRANCH-2	(Seat No - 6)
475	5249/2022	14.02.2022	CRLREV- 72/2022	CHHABIRANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-14		CRIMINAL REVISION	(Seat No - 1)
476	5250/2022	14.02.2022	CRLMP - 147/2022	H.N.MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2022-02-09			(Seat No - 1)
477	5251/2022	14.02.2022	CONTC (CPC) - 393/2018	A K PARIDA	GENERAL		Order Dtd. 2022-02-10			(Seat No - 1)
477	5252/2022	14.02.2022	ABLAPL-	J P KAR	GENERAL		Order Dtd. 2021-08-04			(Seat No - 1)

8	2		9271/ 2021		L					t No - 1)
4 7 9	5253 /202 2	14.02. 2022	ABLAP L- 13106 /2021	A KALASH	GEN ERA L		Order Dtd. 2021-12-14			(S ea t No - 1)
4 8 0	5254 /202 2	14.02. 2022	ABLAP L- 13104 /2021	A KALASH	GEN ERA L		Order Dtd. 2021-12-14			(S ea t No - 1)
4 8 1	5255 /202 2	14.02. 2022	WP (C) - 7992/ 2007	J P KAR	GEN ERA L		Order Dtd. 2007-06-29		WRIT BRAN CH-7	(S ea t No - 48 )
4 8 2	5256 /202 2	14.02. 2022	WP (C) - 1085/ 2021	K SAHOO	GEN ERA L		Order Dtd. 2021-04-19			(S ea t No - 48 )
4 8 3	5257 /202 2	14.02. 2022	CRLMC - 2615/ 2019	R K SAHU	GEN ERA L		Order Dtd. 2022-01-07			(S ea t No - 48 )
4 8 4	5258 /202 2	14.02. 2022	SA- 247/2 000	P K SWAIN	GEN ERA L		Order Dtd. 2019-09-25			(S ea t No - 48 )
4 8 5	5259 /202 2	14.02. 2022	RVWPE T- 131/2 015	P K SWAIN	GEN ERA L		Order Dtd. 2015-12-04		CIVI L REVI SION	(S ea t No - 1)
4 8 6	5260 /202 2	14.02. 2022	RVWPE T- 130/2	P K SWAIN	GEN ERA L		Order Dtd. 2015-12-04		CIVI L REVI	(S ea t

			015						SION	No-1)
487	5261/2022	14.02.2022	WP (C) - 23475/2019	S CH SUNDARA	GENERAL		Order Dtd. 2019-11-28			(Seat No-1)
488	5262/2022	14.02.2022	WP (C) - 35115/2021	P P RAO	GENERAL		Order Dtd. 2021-12-07		WRIT BRANCH-3	(Seat No-11)
489	5263/2022	14.02.2022	BLAPL - 7068/2021	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 25	Order Dtd. 2022-02-11			(Seat No-11)
490	5264/2022	14.02.2022	WP (C) - 35117/2021	P.P.RAO	GENERAL		Order Dtd. 2021-12-07		WRIT BRANCH-3	(Seat No-11)
491	5265/2022	14.02.2022	WP (C) - 3523/2006	A.DAS	GENERAL		Order Dtd. 2017-10-18		WRIT BRANCH-1	(Seat No-4)
492	5266/2022	14.02.2022	WP (C) - 18697/2015	B.MOHAPATRA	GENERAL		Order Dtd. 2016-09-14 Judgement Dtd. 2016-09-14, Decree,		WRIT BRANCH-7	(Seat No-10)
493	5267/2022	14.02.2022	RSA-590/2005	P.C.MOHANTY	GENERAL		Lower Court Record	C.C.O F TRIAL COURT JUDGMENT T.S.61/2001		(Seat No-10)
4	5268	14.02.	RSA-	L.ACHAR	GEN		Lower Court Record	JUDGM	SECO	(S

94	/2022	2022	364/2009	I	ERA L			ENT & DECRE E	ND APPE AL	ea t No - 3)
495	5269 /2022	14.02. 2022	SA- 162/1 998	SUNDARA	GEN ERA L		Order Dtd. 1999-09-15	10.21 999	SECO ND APPE AL	(S ea t No - 2)
496	5270 /2022	14.02. 2022	WP (C) - 23001 /2012	SUNDARA	GEN ERA L		Order Dtd. 2012-12-10		WRIT BRAN CH-2	(S ea t No - 7)
497	5271 /2022	14.02. 2022	CRLA- 13/20 18	ASHOK KUMAR SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-14		CRIM INAL APPE AL	(S ea t No - 5)
498	5272 /2022	14.02. 2022	WP (C) - 14610 /2007	L ACHARIY A	GEN ERA L		PetitionAnnexure,		WRIT BRAN CH-4	(S ea t No - 37 )
499	5273 /2022	14.02. 2022	CRLMC - 711/2 021	M DAS	GEN ERA L		Order Dtd. 2021-12-12		CRMI NAL MISC -2	(S ea t No - 15 )
500	5274 /2022	14.02. 2022	BLAPL - 6364/ 2021	M DAS	GEN ERA L		Order Dtd. 2022-01-24			(S ea t No - 15 )
501	5275 /2022	14.02. 2022	BLAPL - 9001/ 2021	RAM NARESH RAY	C.O .	COUR T NO. 6	Order Dtd. 2022-02-11			(S ea t No - 15 )
50	5276 /2022	14.02. 2022	BLAPL -	P. K. BEHERA	C.O .	COUR T	Order Dtd. 2022-02-11			(S ea

2	2		9001/ 2021			NO. 6				t No - 15 )
5 0 3	5277 /202 2	14.02. 2022	MACA- 1143/ 2015	M.K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-02-11			(S ea t No - 15 )
5 0 4	5278 /202 2	14.02. 2022	WP (C) - 4008/ 2022	MOHAN BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-02-14		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 7)
5 0 5	5279 /202 2	14.02. 2022	WP (C) - 4008/ 2022	A. DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-02-14		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 7)

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